

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

(23)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 12.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/62/IB/2017  
PETITION NUMBER : CP/597/IB/2017  
NAME OF THE PETITIONER(S) : V. NAGARAJAN (RESOLUTION PROFESSIONAL)  
NAME OF THE RESPONDENT(S) : V. ANBALAGAN & 8 OTHERS  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Revathi

Respondent 1-5



2) V NAGARAJAN  
RP for (1)

R Subramanian  
ADV



**ORDER**

Counsel representing RP present and submitted that he has filed an Application seeking to issue directions to the Respondents in the matter. Counsel for R1 to R5 present and submitted that an appeal has been filed before NCLAT challenging the order passed by this Bench in the proceedings. In CP/597/IB/2007, the matter is coming up before NCLAT on 04.01.2018 for hearing. The matter is adjourned. Counsel for Petitioner is directed to issue notice to the Respondents in this CA for their appearance and for making submissions. Put up for reply on 08.01.2018 at 10.30 A.M.

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(K.ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)

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